

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1813**

TO BE ANSWERED ON THE 4TH AUGUST, 2021/ SRAVANA 13, 1943 (SAKA)

CITIZENSHIP TO HINDU FAMILIES RESIDING ON VALID VISA

**1813.# CH. SUKHRAM SINGH YADAV:
SHRI VISHAMBHAR PRASAD NISHAD:
SMT. CHHAYA VERMA:
SMT. SAMPATIYA UIKEY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the pending applications for citizenship under the Indian Citizenship Act, 1955 received from Hindu families residing in the country on valid Visa since last five years;

(b) number of such Hindu families already residing in the country which have been allowed to submit their application offline due to technical issues in submitting online application vide an order issued by Government on 17th November, 2014;

(c) whether the people who have applied through offline mode are asked to apply again through online mode after the order issued by Government; and

(d) year-wise/State-wise details of the people granted citizenship during last five years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): The practice of online processing of Citizenship applications has been started in October 2018 with an aim to facilitate the applicants by speedy disposal of applications in a transparent manner.

As per the data available on the online module, 4046 applications are pending with the State Governments and 10 applications are pending with the Central Government as on 30-07-2021 in respect of applicants belonging to Hindu Community. The details of applications pending with the State Governments are at Annexure-I. Year-wise/State-wise details of foreigners granted Indian citizenship during the last five years are enclosed as Annexure – II.

State-wise details of the pending applications for Indian citizenship received from applicants belonging to Hindu community from Afghanistan, Bangladesh and Pakistan.(as per data available on 30/07/2021 in the online citizenship module)

Sl.no.	States	Number of pending applications
1	Rajasthan	1541
2	Maharashtra	849
3	Gujarat	555
4	Madhya Pradesh	490
5	Chhattisgarh	268
6	Delhi	123
7	Uttar Pradesh	96
8	Uttarakhand	39
9	Haryana	39
10	West Bengal	28
11	Punjab	5
12	Himachal Pradesh	4
13	Karnataka	3
14	Tamil Nadu	2
15	Assam	1
16	Chandigarh	1
17	Dadra and Nagar Haveli	1
18	Telangana	1
Grand Total		4046

State-wise detail of Indian Citizenship granted to foreigners during the last 5 years. (Based on data available in the online citizenship module as on 30/07/2021)

STATES	2016	2017	2018	2019	2020	Cases granted Citizenship
Gujarat	212	161	309	265	142	1089
Rajasthan	10	19	1	380	341	751
Madhya Pradesh	199	51	48	151	86	535
Maharashtra	198	152	41	22	33	446
Haryana	157	81	40	22	3	303
Delhi	144	96	21	32	8	301
West Bengal	30	56	22	32	6	146
Uttar Pradesh	32	54	29	27	3	145
Uttarakhand	13	26	20	16		75
Tamil Nadu	20	21	12	15	5	73
Karnataka	23	25	19	4	1	72
Kerala	19	18	17	8	3	65
Telangana	9	20	21	4	2	56
Goa	7	8	10	2	3	30
Punjab	9	10	5	1	1	26
Chhattisgarh	13	4	5			22
Bihar	2	3	1	2	1	9
Andhra Pradesh	4	2	2			8
Chandigarh	2	4	1			7
Jammu and Kashmir		2	1	3		6
Jharkhand	1		1			2
Puducherry	1	1				2
Daman and Diu			1			1
Orissa			1			1
Grand Total	1105	814	628	986	638	4171